

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1740
ANSWERED ON:27.07.2016
Land Occupied by Neighbouring Countries
Shetty Shri Gopal Chinayya

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of the countries which have occupied or attempting to occupy Indian territory;
- (b) the area of land along with the dates of the said occupation;
- (c) whether Pakistan has given some part of the said Indian territory under its occupation to China;
- (d) if so, the details thereof;
- (e) the area of Indian territory freed from illegal occupation of neighbouring countries;
- (f) whether attention of international organisations has been drawn towards this issue; and
- (g) if so, their reaction in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (e) Pakistan has been in illegal and forcible occupation of approximately 78,000 sq. kms. of Indian Territory in Jammu and Kashmir. China continues to be in illegal occupation of approximately 38,000 sq. kms. in the Indian state of Jammu and Kashmir. In addition, under the so-called 'Sino-Pakistan Boundary Agreement of 1963', Pakistan illegally ceded 5180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China.

(f) & (g) Government remains continuously vigilant and is firm in its resolve to take all necessary steps to effectively safeguard India's security and territorial integrity.

Government is aware that Pakistan and China are executing projects in Indian territories under illegal occupation of those countries. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.